

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) NO. 14/Chd/Pb/2017**

In the matter of:

Sections 230 & 232 of the Companies Act, 2013.

In the matter of:

Shivam Portfolio Management Pvt. Ltd.

.. Applicant No. 1/Transferor Co.

And

Madhav Udyog Private Limited.

.... Applicant No.2/Transferee Co.

Present: - Mr. Karanveer Jindal, Advocate for applicant-companies.

Learned counsel for the applicant-companies filed fresh affidavit in compliance with the order dated 10.08.2017. List the matter on 14.09.2017 for arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

✓ August 30, 2017  
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